

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 14<sup>th</sup> March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Appeal No. 06/2017(CZ) <b>(M.A.No.63/17)</b> <b>(M.A.No.131/17)</b>	Vikas Enterprises Vs RSPCB & Anr.	Mr. Om Shankar Shrivastava, Adv.	
2.	Original Application No. 14/2017(CZ) <b>(M.A.No.72/17)</b>	Pawan Patel Vs Mrs. Simi Sharma & 4 Ors.	Mr. Yogesh Bhatnagar, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 30/2015(CZ) <b>(M.A.No.38/17)</b> <b>(M.A.No.39/17)</b>	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastavaAdv Mr. Rajendra Giri, Adv.	
4.	Original Application No. 02/2017(CZ)	Fakeer Mohammad Vs Union of India & 3 Ors.	Mr.Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv	
5.	Original Application No. 06/2017(CZ) <b>(M.A.No.73/17)</b>	Manoj Kushwah Vs State of M.P. & 3 Ors..	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr. Shubhoda Jambhorkar, Adv. Mr. Deepesh Joshi, Adv.	
6.	Original Application No. 07/2017(CZ)	Shankar Batham Vs State of M.P. & Ors.	Mr. Aditya Vijay Singh, Adv.	
7.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
8.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdhd Sangh Maryadit & 2 Ors.	Mr.OmShankarShrivastava,Adv. Ms. Parul Bhadoria, Adv.for Mr.PurushaindraKaurav,Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Siddharth Singh, Adv.	
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 127/2013(THC)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv.(RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	

10.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
11.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	
12.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)